

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 843 of 2002

Jabalpur, this the 27th day of March 2003

Hon'ble Shri Shanker Raju -- Member (Judicial).  
Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

Smt. Triveni Bai Rajpoot,  
W/o. late Shri Devi Prasad,  
Aged about 65 years, R/o. 128,  
Tulsi Mohalla, Jabalpur,  
(Madhya Pradesh).

... Applicant

(By Advocate - Shri V. Tripathi)

### Versus

1. Union of India,  
Through - the Chairman,  
Railway Board, Rail Bhawan,  
New Delhi.
2. The General Manager,  
Central Railway, Victoria  
Terminal, Mumbai (Maharashtra).
3. The Divisional Railway Manager,  
Central Railway, Jabalpur. ... Respondents

ORDER (Oral)

By Shanker Raju, Member (Judicial) :-

The applicant who is widow of the deceased Government servant has sought grant of retiral benefits. The request of the applicant contained in her representation has not yet been considered and disposed of by the respondents.

2. Having regard to the facts and circumstances of the case and in the interest of the justice this ~~OA~~ is disposed of with directions to the respondents to consider the representation of the applicant and the contentions thereof by a detailed and speaking order within two months from the date of receipt of copy of this order. Let a copy of this order

be sent to the respondents.

*Ch. B. Upadhyaya*

(R.K. UPADHYAYA)  
MEMBER (A)

*S. Raju*

(SHANKER RAJU)  
MEMBER (J)

"SA"

पृष्ठांकन सं. ओ/न्या..... जवलपुर, दि.....

द विविरिति अवगो दिवाना

- (1) राजनीतिक विभाग, जवलपुर दिवाना, जवलपुर
- (2) वारोन निवास, जवलपुर काउन्सल 3 Panel, D.A.M. 10/10/1981
- (3) वारोन श्रीमती/न्या..... के काउन्सल D.A.M. 10/10/1981
- (4) वारोन, दीपाल, जवलपुर दिवाना

सूचना एवं आवश्यक लगाई गई है

*Recd/See*  
ज्ञान विभाग  
1-4-83

Issued  
On 1-4-83